

S.R.O. Numbers	Date	No. and date of (a) cancelling order or (b) extending order
(7) 3440	9-11-55	(b) S.R.O. No. 2275 dated 5-10-56.
(8) 3564	} 25-11-55	(a) S.R.O. No. 1569 dated 5-7-56.
(9) 3565		
(10) 1623	16-7-56	} (b) S.R.O. Nos. 2123 & 2124 dated 19-6-57.
(11) 2039	8-9-53	
(12) 271	21-1-57	

In respect of sugar mills at S. Nos. 7 and 9 of (a) above no action under Industries (Development & Regulation) Act, 1951 was considered necessary.

### Sugar Factories

893. **Shri Morarka:** Will the Minister of Food and Agriculture be pleased to lay on the Table a statement showing:

(a) the names of the sugar factories whose management has been taken over by the Central Government during the last five years;

(b) the dates from which the managements have been acquired; and

(c) the working results of each such mill during the Government management?

**The Minister of Food and Agriculture (Shri A. P. Jain):** (a) and (b). Particulars of Sugar Factories whose managements were taken over by the Central Government under the Industries (Development and Regulation) Act, 1951, together with dates of assumption of control, are given below:

### Name of Sugar Factories

### Date on which

Name of Sugar Factories	Date on which Management was taken over	Control was withdrawn	Control was reimposed
1. M/s. Jagdish Sugar Mills Ltd., Kathkuyan	10-11-53	21-5-54	25-11-55
2. M/s. Ishwari Khetan Sugar Mills Ltd., Lakshmigani	14-11-53	21-5-54	8-11-55
3. M/s. Maheshwari Khetan Sugar Mills Ltd., Ramkola	14-11-53	21-5-54	8-11-55
4. M/s. Ram Laxman Sugar Mills, Mohiuddinpur	14-11-53	21-5-54	16-7-56
5. M/s. Padrauna Raj Krishna Sugar Works Ltd., Padrauna	25-11-55	..	..
6. M/s. Vishnu Pratap Sugar Works Ltd., Khadda	9-11-55	..	..
7. M/s. Shree Janki Sugar Mills & Co. Doiwala	8-9-55	..	..

(c) The quantity of sugar produced and recovery obtained in each factory during the past four years are given below:

Name of Sugar Mill	Sugar produced (in tons)				Recovery %			
	1953-54	1954-55	1955-56	1956-57	1953-54	1954-55	1955-56	1956-57
1. M/s. Jagdih Sugar Mills Ltd., Kathkuiyan.	3,580	5,474	4,790	No Control	9.80	9.78	9.32	No Control
2. M/s. Ishwari Khetan Sugar Mills, Ltd., Lakshmganj.	4,849	6,979	6,81	7,214	94.48	9.67	9.38	9.10
3. M/s. Maheshwri Khetansugar Mills Ltd., Ramkola	5,766	8,604	7,560	8,041	9.38	9.63	9.64	9.1
4. M/s. Ram Luxman Sugar Mills, Mohuddinpur	9,760	15,443	13,468	13,974	9.77	9.84	9.84	9.72
5. M/s. Padrauna Raj Krishna Sugar Works Ltd., Padrauna	4,575	5,272	5,395	No control	9.10	8.53	9.18	No control
6. M/s. Vishnu Pratap Sugar Works Ltd., Khadda.	3,472	4,959	5,396	5,976	9.55	9.11	9.39	9.38
7. M/s. Shree Janki Sugar Mills & Co Doiwala	3,642	5,176	6,298	7,597	9.08	8.01	8.30	9.58

#### Elevators

894. **Shri Morarka:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that two elevators and 50 prefabricated structures have been bought from America; and

(b) if so, the reasons for buying them from America, a hard currency area?

**The Minister of Food and Agriculture (Shri A. P. Jain):** (a) Two soil-cum-elevators and 50 prefabricated structures have been received from U.S.A. under the T.C.M. Aid Programme;

(b) As their cost including freight etc. upto the Indian Ports was paid by the Government of U.S.A., the question does not arise.

#### Auxiliary Nurses and Midwives

895. { **Shri Vasudevan Nair:**  
**Shri Kunhan:**

Will the Minister of Health be pleased to state the stipend and pay scale offered to candidates for training in Auxiliary Nurses and Midwife by different States?

**The Minister of Health (Shri Karmarkar):** With the exception of Kerala, a stipend of Rs. 50 per month is admissible to the students undergoing training in the various States, under the Government of India's Scheme for the training of Auxiliary Nurse-Midwives under the Community Development Programme. The Government of Kerala are, however, paying a stipend of Rs. 30 per month to